

Month	No. of Cancellation
October 2011	728
November 2011	614
December 2011	934
January 2012	1033
Reasons of Cancellation	Percentage
Technical	12.8%
Operational	9.6%
Weather	33.6%
Commercial	6.0%
Miscellaneous Reasons	38.0%

(Miscellaneous reasons includes airport restrictions, flights disruptions, non-availability of aircraft, bird hits etc.)

(c) DGCA undertakes regular monitoring of schedule integrity and from time to time takes up the matter with concerned airlines. Additionally, DGCA has issued regulations on "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights" which is being strictly monitored by DGCA for their compliance by airlines.

Action against Airlines

136. SHRI SANJAY RAUT :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) has passed strictures against certain airlines of lapses in airplane maintenance and crew numbers that affect safety;

(b) whether it is a fact that some airlines are compromising on airplane maintenance and crew numbers due to lack of funds or poor financial management; and

(c) if so, the strict action DGCA is taking against defaulting airlines by withdrawing their licence and thus protecting human lives.

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) to (c) The Directorate General of Civil Aviation (DGCA) has conducted financial surveillance from safety perspective of scheduled domestic airlines viz. Air India, Air India Express, Alliance Air, Jet Airways, JetLite, Kingfisher Airlines, Spicejet, Go Air, IndiGo and Blue Dart in November-December 2011. Some discrepancies have been observed in

the audit such as delay in incident reporting and investigation, crew scheduling, training related aspects, Flight Operations Quality Assessment (FOQA) exceedences, grounding of Airbus aircraft, shortage of Commanders, pilots etc.

All the airlines have been asked by DGCA to address the discrepancies in a time bound manner. Their compliance is being closely monitored by DGCA.

Maltreatment with Indian Diplomats

*137. SHRI MOHAMMED ADEEB :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the names of the countries in which Indian diplomats have been maltreated and the details thereof; and

(b) the steps taken by the Central Government to prevent recurrence of such mistreatment and the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA) :
(a) and (b) The information is being compiled and will be laid on the Table of the House.

Time-Frame to complete the Projects

*138. SHRI BHARATSINH PRABHATSINH PARMAR :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the projects implemented by the National Highways Authority of India (NHAI) and expected time-frame to complete the projects in Gujarat State as on date;

(b) the details thereof;

(c) whether NHAI is in the process to link Shirdi of Maharashtra State with Gujarat by National Highway as a large number of pilgrims are visiting Shirdi from Gujarat State;

(d) the details thereof; and

(e) the action that has been taken by the Ministry in view of the fact that the construction work of NH-6 is very slow particularly in Gujarat State due to inefficiency of concessionaire?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C. P. JOSHI) : (a) and (b) The details of projects completed and under implementation with target date of completion by NHAI in the state of Gujarat is given in the Statement (*See below*)